

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 107
IB-441/ND/2020**

Under Section: 9 of IBC.

In the matter of:

Anil Kumar ... **Applicant**

Vs

G.K Dairy & Milk Products Pvt. Ltd. ... **Respondent**

Order delivered on 27.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Mr. Gurmeet Singh, Adv.
Mr. Sunil Wali, Adv.
For the Respondent : Mr. Manoj Kr. Garg, Adv.
Mr. Kundan Kr. Roy, Adv.

ORDER

Learned counsel for the Corporate Debtor accepts notice and states that Vakalatnama has been filed, undertakes to file reply within ten days. Rejoinder within five days thereafter. List on 13.04.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKESH

